

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 110**  
**IB-177/ND/2020**

**IN THE MATTER OF:**

Ak Singh ... Applicant/Petitioner

Vs

M/s RBT Exports Pvt.Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Makhija, Ms. Neha Santani, Advs.

For the Respondent :

**ORDER**

Heard counsels. Learned Counsel with the Corporate Debtor seeks and is granted last chance to take proper instructions as to whether the amicable settlement can be explored.

List on **31.03.2021.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**